

NOTICE

Please take notice that WP(C)/6329/2009 shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. on 20.09.2022 at 12:30 PM in Court No.-19.

By Order,

Dated the 20th September, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Tuesday The 20th September 2022

COURT NO. 19

SINGLE BENCH (BENCH ID-24735)

AT 12:30 PM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Orders

1	W.P(C)/6329/2009 At 12.30 p.m.	HARI NANDAN PRASAD SINGH VS STEEL AUTHORITY OF INDIA LIMIT	PARTH SARTHI GHOSH VIKESH KUMAR AJIT KUMAR	VIJAY KANT DUBEY
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IA NO, 814/2016 (For Stay Vacating Petition), 1543/2011 (For 0)